GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.3147 ANSWERED ON 07.08.2025

ELECTRICITY CONNECTIONS TO UNELECTRIFIED HOUSEHOLDS

3147. SHRI KOTA SRINIVASA POOJARY:

Will the Minister of POWER be pleased to state:

- (a) the steps taken for providing electricity connections to all willing unelectrified households in rural areas and all willing poor households in urban areas in the country;
- (b) whether the Government has been able to implement successfully the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) scheme to provide electricity in rural and urban areas of the country and if so, the details thereof, State-wise;
- (c) the financial assistance provided by the Government as Gross Budgetary Support for the said scheme; and
- (d) whether the Government has data of the number of left-out households still without universal access to electricity in the country and if so, the details thereof, Statewise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI SHRIPAD NAIK)

(a) to (d): Government of India launched the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) in October, 2017 with the objective of providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country. All sanctioned works have been successfully completed under SAUBHAGYA and scheme stands closed as on 31.03.2022.As reported by the States, around 2.86 crore households have been electrified during the SAUBHAGYA period. State-wise details are at Annexure-I.

The financial assistance provided as Gross Budgetary Support by Government of India for SAUBHAGYA scheme is Rs 6330.32 Cr.

Further, Government of India has supported States in on-grid electrification of all households left out during SAUBHAGYA period, where found feasible, under Revamped Distribution Sector Scheme (RDSS). Till date, works amounting to Rs. 6,487 Cr. have been sanctioned for grid electrification of 13,59,752 households. This also includes electrification works for households belonging to Particularly Vulnerable Tribal Group (PVTG) identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), households belonging to Scheduled Tribes identified under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), Scheduled Caste households under Pradhan Mantri Anusuchit Jaati Abhyuday Yojna (PM-AJAY) and households in remote & border areas under Vibrant Villages Program (VVP) wherever found feasible. The State/UT-wise details are placed at Annexure-II.

In addition, under New Solar Power Scheme, works amounting to Rs.50 Cr. have been sanctioned for off-grid solar based electrification of 9,961 households as on 30th June, 2025 (State-wise details placed at Annexure- III).

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 3147 ANSWERED IN THE LOK SABHA ON 07.08.2025

Number of Households electrified since the launch of SAUBHAGYA scheme including Additional Households achievement under DDUGJY

SI. No.	Name of the States	No of Households electrified
1	Andhra Pradesh*	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	23,26,656
4	Bihar	32,59,041
5	Chhattisgarh	7,92,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,77,045
10	Jharkhand	17,30,708
11	Karnataka	3,83,798
12	Ladakh	10,456
13	Madhya Pradesh	19,84,264
14	Maharashtra	15,17,922
15	Manipur	1,08,115
16	Meghalaya	2,00,240
17	Mizoram	27,970
18	Nagaland	1,39,516
19	Odisha	24,52,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	21,27,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	5,15,084
26	Tripura	1,39,090
27	Uttar Pradesh	91,80,571
28	Uttarakhand	2,48,751
29	West Bengal	7,32,290
	Total	2,86,13,424

^{*}Not funded under SAUBHAGYA Scheme

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 3147 ANSWERED IN THE LOK SABHA ON 07.08.2025

Household Electrification sanctioned under RDSS

		Sanctioned	Sanctioned	Total
SI.	Name of State	Outlay (Rs.	GBS (Rs.	Households
No.		Crores)	Crores)	Sanctioned
A.	Addl. HHs Sanctioned under RDSS	,	,	
1	Rajasthan	1,526.94	916.16	338,702
2	Meghalaya	435.70	392.13	50,501
3	Mizoram	79.90	71.91	15,167
4	Nagaland	69.55	62.59	10,004
5	Uttar Pradesh	931.04	558.62	251,487
6	Andhra Pradesh	49.24	29.55	15,475
7	Jharkhand	25.16	15.09	4,853
8	Jammu & Kashmir	106.70	96.03	15,359
9	Bihar	238.86	143.32	35,467
10	Assam	785.55	706.99	127,111
11	Arunachal Pradesh	47.11	42.40	6,506
12	Manipur	214.44	193.00	36,972
13	- Chhattisgarh	166.55	99.93	34,078
14	Kerala	0.33	0.20	40
15	Madhya Pradesh	1.13	0.68	196
	Total (A)	4,678.19	3,328.60	941,918
В.	Electrification works sanctioned unde	r RDSS in Vibrant	Villages	,
1	Himachal Pradesh*	6.08	5.47	0
2	Arunachal Pradesh	20.18	18.16	1,683
3	Uttarakhand	13.08	11.77	1,154
	Total (B)	39.34	35.41	2,837
C.	Electrification of PVTG Households through Grid Connectivity under PM-JANMAN			JANMAN
C1	Sanctioned under RDSS			
1	Andhra Pradesh	88.71	53.23	24,967
2	Bihar	0.28	0.17	0
3	Chhattisgarh	38.17	22.90	7,077
4	Jharkhand	74.13	44.47	12,442
5	Madhya Pradesh	143.39	86.02	29,290
6	Maharashtra	26.61	15.96	8,556
7	Rajasthan	40.34	24.20	17,633
8	Karnataka	3.77	2.26	1,615
9	Kerala	0.86	0.52	345
10	Tamil Nadu	29.89	17.94	8,603
11	Telangana	6.79	4.07	3,884
12	Tripura	61.52	55.37	11,664
13	Uttarakhand	0.60	0.54	669
14	Uttar Pradesh	1.10	0.66	316
	Sub Total (C1)	516.15	328.31	127,061

C2	PVTG HH electrification covered unde	r State Plan**		
1	Gujarat	0	0	-
2	Odisha	0	0	-
3	West Bengal	0	0	-
	Sub Total (C2)		_	
	Total (C=C1+C2)	516.15	328.31	127,061
D.	Electrification of Tribal Households ide	entified under DA	-JGUA	,
D1	Sanctioned Households			
1	Andhra Pradesh	19.12	11.47	4,921
2	Arunachal Pradesh	8.20	7.38	1,938
3	Bihar	61.40	36.84	7,117
4	Chhattisgarh	218.44	131.06	39,579
5	Himachal Pradesh	0.49	0.45	93
6	Jammu & Kashmir	89.84	80.85	13,824
7	Jharkhand	92.44	55.47	19,467
8	Karnataka	32.14	19.28	4,229
9	Kerala	5.73	3.44	1,080
10	Madhya Pradesh	284.94	170.97	55,795
11	Maharashtra	23.60	14.16	6,961
12	Rajasthan	197.11	118.26	82,842
13	Telangana	110.73	66.44	26,525
14	Tripura	40.69	36.62	7,677
15	Uttar Pradesh	32.21	19.32	6,867
16	Uttarakhand	0.84	0.75	207
	Sub Total (D1)	1,217.91	772.77	279,122
D2	Sanctioned Public Places			
1	Andhra Pradesh	0.70	0.42	182
2	Arunachal Pradesh	0.04	0.03	9
3	Himachal Pradesh	0.05	0.05	7
4	Jharkhand	8.25	4.95	1,910
5	Kerala	0.15	0.09	17
6	Madhya Pradesh	3.32	1.99	650
7	Rajasthan	0.70	0.42	195
8	Telangana	2.90	1.74	672
9	Tripura	2.31	2.08	512
10	Uttar Pradesh	0.13	0.08	30
11	Uttarakhand	80.0	0.07	19
	Sub Total (D2)	18.63	11.92	4,203
	Total (D=D1+D2)	1,236.53	784.69	283,325
E.	Electrification works sanctioned unde	r PM-AJAY		
1	Andhra Pradesh	3.50	2.10	811
2	Jharkhand	6.14	3.68	1,782
3	Madhya Pradesh	0.002	0.001	6
4	Maharashtra	6.810	4.086	2,012
	Total (E)	16.45	9.87	4,611
	Grand Total (A+B+C+D+E)	6,486.67	4,486.87	1,359,752

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 3147 ANSWERED IN THE LOK SABHA ON 07.08.2025

Off-grid solar based household electrification sanctioned under New Solar Power Scheme

S. No.	States	No. of households Sanctioned
(a)	Andhra Pradesh	1,675
(b)	Chhattisgarh	1,578
(c)	Jharkhand	2,342
(d)	Madhya Pradesh	2,060
(e)	Karnataka	179
(f)	Kerala	98
(g)	Telangana	326
(h)	Tripura	1,703
Total		9,961
